

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
MUMBAI BENCH, MUMBAI**

**CP No.21/2018  
in  
OA No.45/2012**

**Dated this Tuesday the 11th day of September, 2018**

**Coram: Hon'ble Dr. Bhagwan Sahai, Member (A).  
Hon'ble Shri R. N. Singh, Member (J).**

1. N.S.S. Ramakrishna,  
Aged about 46 years,  
Residing at Quarters No.1/12,  
Chitragupta Colony, Hudayattulla Road,  
Pune-411 002.  
Employed as Assistant Accounts Officer  
in the Office of Principal Controller  
of Defence Accounts (Officers)  
Golibar Maidan, Pune-411 001.  
...Applicant.  
( By Advocate Shri P. J. Prasadrao ).

**Versus**

1. Union of India  
Through the Secretary,  
Ministry of Defence (Finance),  
Room No.139, South Block,  
New Delhi-110011.

2. Smt. Madhulika P. Sukul,  
IDAS, The Controller General of Accounts  
Ulan Batar Road, Delhi Cantonment,  
Delhi-110010.

3. Shri A. V. Rao, IDAS,  
The Principal Controller of Defence  
Accounts (Officers),  
Golibar Maidan,  
Pune-411 001.  
... Respondents.  
( By Advocate Shri V. S. Masurkar ).

**O R D E R (O R A L)**  
**Per : R. N. Singh, Member (Judicial)**

**Present.**

Shri P. J. Prasadrao, learned counsel for  
the applicant.

2. Shri G. B. Kamdi, proxy counsel holding for

Shri V. S. Masurkar, learned counsel for respondents.

**3.** At the outset, the learned counsel for the petitioner submits that the directions of this Tribunal in the aforesaid OA has already been complied with by the respondents. He also submits that a reply affidavit in support of the compliance of the order he has already received from the learned counsel for the respondents.

**4.** The learned counsel for the respondents submits that he would file the reply affidavit during course of the day.

**5.** In the facts and circumstances, this CP is closed and notices are discharged.

**6.** No order as to costs.

**(R. N. Singh)**  
**Member (J)**

**(Dr. Bhagwan Sahai)**  
**Member (A)**

v.